

**Central Administrative Tribunal  
Ernakulam Bench**

CP(C)/180/00036/2019  
in OA 09/2019

Tuesday, the 28<sup>th</sup> day of May, 2019

**CORAM**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

Remya Rajan  
W/o.Abid A.P  
Health & Malaria Inspector/Southern Railway/  
Shornur Railway Station  
Residing at:Ainikkara House  
Gurudeva Road, Manjakadu  
Shornur-679 121  
Palakkad District ..... Petitioner

(By Advocate: Mr.T.C.Govindaswamy)

Versus

Smt.Sunita Vedantam  
Chief Personnel Officer  
Headquarters Office  
Southern Railway  
Park Town P.O  
Chennai – 600 003 ... Respondent

(By Advocate: Mr.Sunil Jacob Jose)

The CP(C) having been taken up on 28<sup>th</sup> May, 2019, this Tribunal delivered the following order on the same day:

**O R D E R (Oral)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

Today M.A 180/00481/2019 filed by respondent no.3 was considered,

wherein it is stated that unconditional apology has been offered for the delay in implementing the directions of this Tribunal. We have also perused the order at Annexure M.A -2. We are of the view that this amounts to substantial compliance of our directions. Hence CP(C) is closed giving the petitioner liberty to proceed afresh, if another cause of action arises. Notices shall stand discharged.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

SV

**List of Annexures**

Annexure M.A 1 - True copy of the order dated 4.1.2019 of this Tribunal

Annexure M.A 2 - True copy of the letter dated 27.3.2019 of the 2<sup>nd</sup> respondent

Annexure M.A 3 - True copy of the letter dated 29.3.2019 of the 3<sup>rd</sup> respondent

...